

1	2	3	4	5
3.	Bihar SRTC	10,14,65,000	1,00,65,000	1,26,08,400
4.	Gujarat SRTC	35,28,37,925	10,44,83,000	5,38,21,000
5.	Himachal Pradesh SRTC	5,68,43,000	86,76,500	83,68,000
6.	Jammu & Kashmir SRTC	1,31,53,000	1,66,47,000	1,36,67,700
7.	Karnataka SRTC	12,53,40,375	4,10,61,000	6,05,31,500
8.	Kerala SRTC	10,96,88,000	95,79,000	1,72,67,400
9.	Madhya Pradesh SRTC	14,81,12,500	2,66,59,000	2,73,35,400
10.	Maharashtra SRTC	16,65,11,398	3,49,91,000	8,35,25,800
11.	Manipur SRTC	1,92,25,000	26,25,000	26,00,000
12.	Meghalaya SRTC	2,05,32,000	52,50,000	60,00,000
13.	Orissa SRTC	2,54,17,000	1,26,80,000	2,50,20,800
14.	Pepsu RTC	7,28,49,406	2,25,37,000	1,70,84,600
15.	Rajasthan SRTC	9,08,81,000	91,44,000	39,50,000
16.	Tripura SRTC	1,97,32,000	34,41,500	30,00,000
17.	Uttar Pradesh SRTC	16,13,91,000	1,02,59,000	3,56,50,000
18.	North Bengal SRTC	2,70,01,500	—	—
19.	Mysore SRTC	5,29,269	—	—
Grand Total		189,39,88,534	38,50,00,000	41,40,00,000

Shortfall of Power in the Sixth Plan period in West Bengal

6843. SHRI BIMAL KANTI GHOSH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there has been heavy shortfall in the achievement of the target for increasing the power generating capacity of West Bengal during the Sixth Five Year Plan period;

(b) if so, the details thereof; and

(c) what are the main causes for such shortfalls ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) and (b). During Sixth Five Year Plan, 778 MW additional capacity was commissioned in West Bengal in the State Sector against target of 1368 MW. The details of projects which slipped to Seventh Plan are indicated below :

Name of Project

No. of units and capacity

1. Kolaghat Thermal Project 2 × 210 MW
2. Durgapur Projects Ltd. Unit-6 1 × 110 MW
3. Ramman Hydro-electric Project. 4 × 12.5 MW

(c) The main causes for shortfall are delay in project implementation, disturbed industrial relations, unfavourable geological conditions etc.

Allotment of Plots of land to Shopkeepers in Railway Colonies

6844. SHRI NARAYAN CHOUBEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government had allotted plots of land in various Railway colonies to shop-keepers on suitable terms.

(b) whether at present such allotment have been stopped;

(c) if so, the reasons therefor;

(d) whether Government are aware of illegal encroachments on Railway land taking place at many places;

(e) whether Government are contemplating of any new policy for allotment of railway land to the needy persons; and

(f) if so, the details thereof ?

THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) Yes, Sir.

(c) Railway Reforms Committee reviewed the question of land management and recommended that Railway land Development Authority should be set up for management and commercial exploitation of railway land. The proposal for setting up the Railway Land Development Authority is being processed. Meanwhile, it has been decided that till such time, the policy for rational commercial utilisation of railway land is finalised and suitable organisation for Land management is set up, all further temporary licensing of land to private individuals for the purpose of setting up shops, commercial offices, vending stalls, clinics etc. not connected with Railway's working should be stopped,

(d) Yes, Sir.

(e) The policy regarding allotment of Railway land to needy persons would be considered after Land Development Authority is set up.

(f) Does not arise.

[Translations]

**Setting up of Ayurvedica Dispensaries
under C.G.H.S. in Meerut Division**

6845. SHRI DHARAMVIR SINGH :
Will the Minister of HEALTH AND
FAMILY WELFARE be pleased to state :

(a) whether Government propose to set up at least six Ayurvedic Dispensaries under Central Government Health Scheme in each district of Meerut Division; and

(b) if so, the time by which these will be set up ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF HEALTH (SHRI
YOGENDRA MAKWANA: (a) No, Sir.

(b) Does not arise.

[English]

**Steps taken to check printing of Fake
Railway Tickets**

6846. SHRI MURLIDHAR MANE :
Will the Minister of RAILWAYS be pleased to state :

(a) whether printing of a large number of fake railway tickets worth several lakhs of rupees has come to notice of Government; and

(b) if so, what measures have been taken by Government to prevent such cases in future ?

THE MINISTER OF RAILWAYS
(SHRI BANSI LAL) : (a) Yes, Sir.

(b) The Railways have been asked to ensure nipping of tickets at the entrance and exit gates at the stations and to intensify thorough scrutiny of collected tickets with a view to detect fake tickets. Further, the Anti-Fraud Squads of the Railways have been geared up for carrying out surprise checks at the Booking Windows and the Exit Gates.

**Matching Grants to Non-Hindi States
Towards Salaries of Hindi Teachers**

6847. SHRI CHINTAMANI JENA :
Will the Minister of EDUCATION be pleased to state :

(a) whether Non-Hindi States are getting matching grants for the payment of salaries to the teachers who are teaching Hindi in those States ;

(b) the names of such States and the details of matching grants given to each State annually ;

(c) whether those States are not receiving their grants regularly ;

(d) if so, whether Government have received any complaint in this regard, the details thereof ; and